



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP1555/ 12	116/16	Hearing	397/ 398	M/s Ronald Vuillemin Vs. Toradex Solutions Pvt.Ltd & 2 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
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1)	PRADEEP 9036841647		For Respondent	
2)	VIVEK . B . R . 9886001771		For Petitioner	

Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

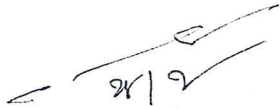
Posted to 04.04.2017.

MEMBER (J)


MEMBER (A)

Counsel for Petitioner is present. Counsel for respondents is also present. This matter is connected to TP 33/16. Counsels requested time for hearing.

Posted to 12.04.2017.

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MEMBER (J)

A handwritten signature in black ink, featuring a large initial 'A' followed by a series of loops and a long horizontal stroke extending to the right.

MEMBER (T)